

## Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 31-03-2026 To 31-03-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1187/2026	PRADODH DUTTA Mobile:9851988014	MD M NAZAR CHOWDHURY	21-04-2026	LOWER COURT DISTRICT ISSUE
2	CPAN	457/2026	GIASUDDIN BADIYA Mobile:9830825205 Email:LEGAL.FARUK@GMAIL.COM	SHAUMI PANDA	21-04-2026	CONTEMNOR DISTRICT MISSING
3	CRA (DB)	165/2026	DIPA AGRAHARI Mobile:9830621807 Email:MRITYUNJOY2009@GMAIL.COM	MRITYUNJOY CHATTERJEE	21-04-2026	NAME OF OP NO 2 NOT MATCHED
4	CRA (DB)	167/2026	SANJAY MAHALI ALIAS SANJOY MOHOLI Mobile:8296787700 Email:DUTTA.SAURADEEP@YAHOO.COM	SAURADEEP DUTTA	21-04-2026	APPELLANT NAME NOT MATCHED
5	CRM (A)	995/2026	FULKUMAR CHOWDHURY Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	21-04-2026	1) ... COMPLAINANT IDENTITY DISCLOSED AT ANNEXURES
6	CRM (A)	998/2026	SAKILA KHATUN AND ANR. Mobile:9007394068 Email:BAI7ROY@GMAIL.COM	BAIBHAV ROY	21-04-2026	1) ... ATTACH I.D. CARD OF DEPONENT WHO AFFIDAVIT AND CLARIFICATION NEEDED REGARDING DEPONENT NAME
7	CRM(M)	825/2026	PETITIONER Mobile:9830241146 Email:ARITRAGGHOSH501@GMAIL.COM	ARITRA GHOSH	21-04-2026	1) AS PER DEPOSITION OF V.G. BEFORE LD TRIAL COURT DATED 14/1/26, PETITIONER IS NEIGHBOUR OF V.G. , SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITIES ... 2) V.G. RELATIVES NAMES HAS BEEN DISCLOSED
8	CRM(M)	826/2026	NIKUNJ BARMAN @ NIKUNJA BARMAN Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	21-04-2026	1) MENTION SESS. CASE NO IN 1ST PARA .. 2) ATTACH ORDER COPIES OF HIGH COURT CASES MENTIONED IN 1ST PARA
9	CRM(M)	828/2026	MITHU MONDAL Mobile:9830303763 Email:ALORTRIYA89@GMAIL.COM	ALORTRIYA MUKHERJEE	21-04-2026	ATTACH SELF ATTESTED COPY OF ID CARD OF DEPONENT
10	CRM (NDPS)	592/2026	RAHUL PATRA Mobile:7044224494	JAYASHREE PATRA	21-04-2026	LD TRIAL COURT CASE TYPE (i.e. NDPS) WRONGLY MENTIONED IN 1ST PAGE AND PRAYER PARA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:JAYASHREEPATRA134@GMAIL.COM			
11	CRM (NDPS)	596/2026	SAID SK Mobile:7686831700 Email:ADVOCATESUTAPA7@GMAIL.COM	SUTAPA MANDAL	21-04-2026	1) NDPS CASE NO WRONGLY MENTIONED IN 1ST PAGE AND PRAYER PARA .... 2) MENTION P.S. CASE DETAILS IN THE LETTER ADDRESSED TO LD PUBLIC PROSECUTOR
12	CRR	1452/2026	NIRMALESH CHOWDHURY Mobile:7003534395 Email:LEGALEAGLE.IMRAN20@GMAIL.COM	IRFAN JABED ALI	21-04-2026	CLARIFICATION NEEDED REGARDING CHARGE SHEET
13	FMAT	127/2026	MD. SAFIQUEDDIN AHAMMED @ MOLLA AND ORS. Mobile:9830089251 Email:HAFIZURRAHAMAN.2020KOL@GMAIL.COM	MAFIZUR RAHAMAN	21-04-2026	VAKALATNAMA SIGNATURE ISSUE
14	FMAT (MV)	164/2026	THE NEW INDIA ASSURANCE CO. LTD. Mobile:9830140429 Email:SANJAYPAULADV@GMAIL.COM	SANJAY PAUL	21-04-2026	LIST OF PAPERS ISSUE
15	MAT	619/2026	JASIM UDDIN MIR Mobile:9433366269	PAMPA DEY DHABAL	21-04-2026	ADVOCATE THROUGH MISSING
16	RVW	92/2026	RAJU JANA Mobile:7001993326 Email:RAJUJANA66502@GMAIL.COM	RAJU JANA	21-04-2026	ACT AND SUBJECT CATEGORY CODE MISSING
17	WPA	7779/2026	SIPRA ADHIKARY AND ORS. Mobile:9432977913 Email:SUDIPTADASGUPTA.DEC@GMAIL.COM	SAIKAT SUTRADHAR	21-04-2026	LOGO MISSING
18	WPA	7791/2026	SUNITI KUMAR GHOSH Mobile:8918799946 Email:PRASANTAREADY@GMAIL.COM	PRASANTA KUMAR ROY	21-04-2026	LIST OF DATE IS MISSING.
19	WPA	7881/2026	RATHIN GOSWAMI Mobile:7044561900 Email:ATRAYEE2021@GMAIL.COM	ATRAYEE CHATTERJEE	21-04-2026	ADVOCATE'S ACCEPTANCE IN MISSING IN VAKALATNAMA
20	WPA	7925/2026	DR. ARNAB KUMAR MAITI Mobile:8001032776 Email:PROFAKMAITI007@YAHOO.COM		21-04-2026	1. ACT IS NOT MENTIONED 2. LIST OF DATES IS MISSING 3. POINTS OF LAW IS MISSING 4. INDEX IS MISSING 5. ZERO PAGE IS MISSING 6. PHOTOCOPY OF CAUSE TITLE IS NEEDED

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